

OFFICE - ORDER NO. 04/2019

Pursuant to the directions of His Honour the Principal Judge Shri V.G.Bisht assignment of Anticipatory Bail Applications and Bail Applications arising out of the local limits of jurisdiction of the Police Stations of Zone-I to Zone- X and Special Crime Branches, Women Atrocity & POSCO would be with the following Courts with effect from Thursday 02.05.2019 onwards, until further orders.

ZONE NO.	Name of the H.H.J.	C.R.No.
Zone-I	H.H.J. Shri M.S.Azmi	16
Zone-II	H.H.J. Shri D.S.Deshmukh	21
Zone-III	H.H.J. Shri R.M.Sadrani	23
Zone-IV	H.H.J. Shri R.M.Sadrani	23
Zone-V	H.H.J. Smt.C.A.Nathani	29
Zone-VI	H.H.J. Shri K.R.Joglekar	34
Zone No. VII	H.H.J. Shri N.V.Jiwane	37
Zone-VIII	H.H.J. Shri. N.V.Jiwane	37
Zone-IX & X	H.H.J. Shri U.M.Padwad	24
Women Atrocity Zone -I to IV	H.H.J. Smt.M.H.More	18
Women Atrocity Zone V, VII and VIII	H.H.J. Ms.S.R.Patil	39
Women Atrocity VI, IX to X	H.H.J. Smt. S.V. Patil	41
POCSO Zone-I to IV	H.H.J. Ms.S.P. Ponkshe	40
POCSO Zone- V to VIII	H.H.J. Smt. M.A.Baraliya	35
POCSO Zone- IX to X	H.H.J. Smt.M.H.More	18
EOW Unit VII (MPID)	H.H.J. Shri. S.T.Soor	36

*Ms. Dhuri Computer Cell
Pb calculate on Daskip.
A abn at Dindoshi for info
30/3/19*

...2/-

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The list of Police Stations coming under Zone-I to Zone-X and Special Crime Branches is enclosed herewith for your kind information.

Dated this 25th day of April, 2019.

Appd.
Mm
26.4.19

25.04.19
Registrar (S)
City Sessions Court,
Gr. Bombay

Copy to :

1. His Honour The Principal Judge, City Civil & Sessions Court, Gr. Bombay.
2. All Judges of City Sessions Court
3. All Class -I & II Officers of City Civil & Sessions Court, Gr. Bombay.
4. Appellate Department & ABA Section, Sessions Department.
5. The Public Prosecutor, City Sessions Court, Gr. Bombay.
6. President, Bar Association, City Civil Court, Gr. Bombay.
7. Concerned Police Stations and Special Crime Branches.

Encl. : As above

- Note: 1. All the successive applications in the same C.R. Filed by accused will be placed before the respective Hon'ble Judges who had earlier entertained their application.
2. The bail applications filed prior to 02/05/2019 shall be dealt with by the same Court where they have been assigned.

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List of Police Station (Zone Wise) for ABA & BA Filing

<p>(C.R.No. 16) Zone-I Colaba Cuffe Parade Marine Drive Azad Maidan M.R.A. Marg Dongri Sir J.J.Marg</p>	<p>(CR.No.29) Zone -V Shivaji Park Mahim Shahu Nagar Kurla Dharavi Vinoba Bhawe Dadar</p>	<p>(C.R.No. 24) Zone -IX Bandra Khar Santacruz Zone -X DCB CID & ATS CB Control</p>	<p>Women Atrocity C.R.No. 18 Zone I To IV C.R.No. 39 Zone V, VII to VIII C.R.No. 41 Zone -VI, IX To X</p>
<p>(C.R.No.21) Zone -II Pydhonie L.T.Marg V.P.Road D.B.Marg Gamdevi Malbar Hill Wadala Sewree Yellow Gate Versova Sagri & Anti Extortion Cell, Crime Branch Unit-I & Unit XII & DCB CID Unit-II and Residuary</p>	<p>(C.R.No. 34) Zone -VI Chembur Nehru Nagar Trombay R.C.F Deonar Shivaji Nagar Tilak Nagar Mankhurd Chunabhatti Govandi</p>		<p>POCSO C.R.No. 40 Zone I To IV C.R.No. 35 Zone V To VIII C.R.No. 18 Zone IX To X</p>
<p>(C.R.No. 23) Zone -III Tardeo Nagpada, Agrimada Byculla Worli N.M.Joshi Marg</p>	<p>(C.R.No. 37) Zone VII Ghatkopar Pantnagar Vikhroli Park Site Bhandup Kanjur Marg Mulund Navghar EOW Unit 1 to 9</p>	<p>(CR.No. 36) Zone XI EOW Unit VII (MPID)</p>	
<p>(C.R.No.23) Zone -IV Bhoiwada Kalachowky Matunga R.A.K.Marg Sion Antop Hill Wadala T.T.</p>	<p>(C.R.No. 37) Zone VIII Vakola Santacruz Airport Kherwadi Nirmal Nagar B.K.C</p>		